

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.06.2021

**ORDER NO. 75 of 2021**


Hon'ble President is pleased to partially modify the roster order no. 56 of 2021 for **CESTAT, Allahabad** on **15.06.2021** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 15.06.2021 At 02:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	C/Misc./70050/2020 in C/70055/2019  Mahesh & Co. Pvt. Ltd. vs. CCE, Noida

Note:

1. In the event of adjournment of matters for any reason, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar